

Hon'ble Mr. Justice Arun Mishra

Format of Disclosure of Assets
(in terms of the Resolution adopted in the
Full Court Meeting held on May, 17, 1997)

Items	Description	Particulars/Value		Remarks
		A (Self)	B (Spouse)	
Landed Property	<ul style="list-style-type: none"> • Flat • Building • Other land property 	<p>One flat in Celeste Tower, Sector 44, Noida</p> <p>Two plots in Gwalior measuring 4800 sq. ft. & 1500 sq.ft.</p> <p>Share in one ancestral house in Justice Hargovind Mishra Colony, Gwalior.</p>		Possession yet to be obtained.
Securities and Investment	<ul style="list-style-type: none"> • Shares • Mutual Funds • Fixed Deposits • GPF • PPF 	<p>L&T Infra Bonds – 20 Bonds (cost Rs.20,000)</p> <p>Ready Foods Ltd. – 100 shares (cost price in 1993 Rs.1000)</p> <p>Gujarat Speciality Lubes Ltd. – 100 shares</p> <p>Madhumilan Syntex Ltd. – 100 shares (year 1993)</p> <p>Krisons Electronics Systems Ltd. – 100 shares (in 1993)</p> <p>Madhumilan Finance Corpn. Ltd. – 1500 shares</p> <p>Madhumilan Finance Corpn. Ltd. – 200 shares</p> <p>EPC Irrigation Ltd. 100 shares (in 1993)</p> <p>FDR with UCO Bank, New Delhi – Rs.15,00,000/-</p> <p>UCO Bank, New Delhi, SB A/c - Rs.3,34,494/-</p> <p>SBI, New Delhi (joint SB A/c with wife) Rs.4,45,759/-</p> <p>SBI, New Delhi - Rs.1,40,150/-</p> <p>SBBJ, Gwalior – Rs.36,337/-</p> <p>Rs.48,87,629/-</p> <p>Nil</p>	<p>EPC Irrigation Ltd. – 100 shares</p> <p>Krisons Electronics Systems Ltd. – 300 shares</p> <p>Ready Foods Ltd. – 100 shares</p> <p>State Bank of Bikaner & Jaipur, Gwalior SB A/c - Rs.67,994/-</p> <p>LIC Policy maturing on 28.10.2016 - Rs.50,000/-</p>	

Other Assets/ Moveables	<ul style="list-style-type: none"> • Jewellery • Vehicles 	200 grams of gold articles silver articles (approx.) 8 kg.	<u>Gold</u> - 48 Tolas (approx.) of gold jewellery including diamond jewellery One Getz car (2005 Model)	Stridhan
Liabilities	<ul style="list-style-type: none"> • Loans • Mortgages • Overdrafts • Unpaid bills • Any other liabilities 	Nil	Nil	